

(d) Sufficient grants as per the requirement of Kendriya Vidyalayas under the head furniture are released to meet the requirement of furniture for additional sections sanctioned during the current year.

Demand for increasing number and value of National Awards for Teachers

3131. SHRI SANTOSH KUMAR SAHU:

SHRI BHADRESWAR BURAGOHAIN:

Will the PRIME MINISTER be pleased to state:

(a) whether there has been a persistent demand for increase in the number and value of National Awards for Teachers given on the Teacher's Day;

(b) if so, the details thereof; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) Demands for increase in the value of National Award for Teachers have been received from various Teachers Organisations from time to time. From 1987 onwards, the award money has been increased from Rs. 2,500/- to Rs. 5,000/-. Since 1988, the number of awards have also been increased from 186 to 300. In view of the recent increase, there is no proposal to further increase the number of awards and the value of award money.

Infiltration into Indian border in Rajouri Sector

3132. SHRI JOHN F. FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Indian Express dated the 18th August, 1990 to the effect that terrorists are infil-

trating into Indian border on Rajouri Section with sophisticated 'chemical weapons';

(b) if so, what is Government's reaction thereto; and

(c) what steps Government propose to take to protect civilian and defence targets from this new strategy which may be adopted by them in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) Government do not have any information to suggest that terrorists are infiltrating into India with sophisticated chemical weapons.

(c) Government closely monitor all developments affecting our security and safety and periodically update arrangements to meet any developing threat.

Employment to disabled soldiers

3133. SHRI PRABHAKAR RAO, KALVALA: Will the PRIME MINISTER be pleased to state:

(a) the criteria adopted by Government to provide employment to the disabled soldiers/personnel of Army, Air Force;

(b) the total number of such soldiers given/provided employment upto 31st August, 1990; and

(c) by when Government propose to provide employment to the rest of the soldiers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Under the existing instructions, for the purpose of appointment to Group 'C' and 'D' posts under the Central Government, filled through Employment Exchanges, the disabled ex-Servicemen, whether disabled during war or in peace time but whose disability is attributable to military service, are